

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 542**

**TO BE ANSWERED ON FEBRUARY 07, 2022**

**EVICTED OF SLUM DWELLERS FOR SMART CITIES MISSION**

**NO. 542. SHRI SANJAY SINGH:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) whether it is a fact that slums dwellers are being rehabilitated / evicted for the construction of Smart Cities Mission;
- (b) if so, State-wise and city-wise list of total number of slums dwellers that have been rehabilitated or evicted for the construction of Smart Cities Mission;
- (c) whether Government will require more evictions of slum dwellers for the Smart Cities Mission in the future;
- (d) if so, the details thereof; and
- (e) the details of rehabilitation policy in place for this purpose?

**ANSWER**

**THE MINISTER OF HOUSING AND URBAN AFFAIRS**  
**(SHRI HARDEEP SINGH PURI)**

(a) to (e): Since Land and Colonization are State subjects, State Governments issue policies/guidelines for slum re-development/rehabilitation. Under Smart Cities Mission (SCM), projects including those related to slum re-development are proposed and implemented by cities in accordance with their Smart City Plans (SCPs). Details of slum re-development projects under SCM are given in **Annexure-I**. No specific guidelines for demolition/rehabilitation of slum dwellers have been issued under SCM. Further, under Pradhan Mantri Awas Yojana-Urban (PMAY-U), one of the verticals is related to 'In-situ' Slum Redevelopment (ISSR) and as and when such projects are included as part of SCPs under convergence, benefits provided under PMAY-U are utilized by the concerned Smart Cities. Data on number of slum dwellers that have been rehabilitated or evicted for such projects is not maintained by the Smart Cities Mission Directorate.

\*\*\*\*\*

**Annexure-I in reply to parts (a) to (e) of Rajya Sabha Unstarred Question No. 542 to be answered on 07.02.2022 regarding Eviction of slum dwellers for Smart Cities Mission asked by Shri Sanjay Singh, Hon'ble MP.**

**Details of slum re-development projects under Smart Cities Mission**

(₹ in crore)

S.No.	State/ UT	Smart City	Project	Cost
<b>Works completed</b>				
1	Andhra Pradesh	Kakinada	Development of Slums at Rajeev Swagruha in yetimoga and Rellipeta near D.Mart, Phase - III	5.80
2			Development of Slums at Rajeev Swagruha near Dairy farm Jn. Phase - II	5.65
3			Development of Slums at Vadapeta, Pallipeta, Phase-I	4.85
4	Gujarat	Vadodara	Slum Free Area- Sama Sanjaynagar	71.87
5			Slum Free Area-SayajigunjJamwadi	27.21
6			Slum Free Area- ManjalpurBajaniyawas	24.76
7			Slum Free Area- Danteswar Sainath Nagar	10.02
8			Slum Free Area- Odd Nagar	9.17
9	Haryana	Karnal	ASHIANA Slum Rehabilitation	15.65
10	Karnataka	Tumakuru	Construction of 1556 Ground Floor Dwelling units including infrastructure at 6 selected slum in Tumakuru City under Rajiv Awas Yojana	68.59
11		Belagavi	RAY Scheme, Development of 1044,G+3 Houses for Slum dwellers.	45.49
12	Kerala	Thiruvananthapuram	Integrated Social Housing Complex-Slum HHs-PMAY	47.90
13	Madhya Pradesh	Indore	Construction of Houses of and Development of Infrastructure for identified slum localities in Indore M.P. under PMAY at Bada BangardaBudhanian and Bada BangardaExtention.	173.70
14		Bhopal	Construction of Houses and Development of Infrastructure for Identified Slum Localities in Bhanpur, Bhopal M.P, under HFA Scheme	111.26
15		Indore	Construction of Houses of and Development of Infrastructure for identified slum localities in Indore M.P. under PMAY at BhuriTekri, Indore.	95.94
16			Construction of houses and Development of infrastructure for slum localities in Indore Under PMAY at Sanawadia Part A near Progressive Education School	93.53
17			Construction of Houses and development of infrastructure for identified Slum localities in Indore, M.P. at Bada BangardaKhasra no. 242 1	44.95
18			Construction of Houses and development of Infrastructure for identified Slum Localities in Indore M.P at LimbodiKhasra No. 229, Indore	27.40
19			Slum Beautification in various zones and wards at 16 Locations, Indore	10.58
20	Odisha	Rourkela	Making 27 Slums in ADB Area of RSCL ODF through CLTS	0.47
21	Uttar Pradesh	Agra	rebuilding livelihoods and upgrading slums - redevelopment of slums	116.30
22		Jhansi	Construction of individual toilets in slumps HHs	8.06
23		Aligarh	Development of 9 Slums Area	5.50

S.No.	State/ UT	Smart City	Project	Cost
Work orders issued				
24	Andhra Pradesh	Kakinada	Development of Slums (CC Roads, Drains, Culverts & Lighting) Phase-IV	52.41
25			Development of Slums Phase-V Jyothi Rao Phule Nagar, Sanjay Nagar, Sambamurthy Nagar	3.30
26	Chhattisgarh	Bilaspur	A30 Bilasa Greens - Mini basti slum redevelopment with integrated urban plaza, multi modal hub and mixed use development	262.11
27	Gujarat	Ahmedabad	PPP Based Slum Rehabilitaiton in Junavadaj area	539.00
28		Vadodara	Slum Free Area- Sanjay Nagar, Warasiya	231.07
29			Slum Free Area- Sahakar Nagar	173.25
30	Haryana	Faridabad	Smart Slum Area Retrofitment - Sant Nagar (9 Sub-projects)	9.69
31	Karnataka	Belagavi	Development of Slum at Rukmini Nagar	4.14
32	Madhya Pradesh	Indore	Construction of Houses and development of Infrastructure for identified Slum localities in Indore M.P. Under PMAY at various Site Package 02, Indore	200.72
33		Indore	Slum HousingLodha Colony and Sethi Nagar 960 units	61.67
34	Puducherry	Puducherry	Housing for Slum at Chinnayapuram Site PhaseI	18.62
35	Telangana	Greater Warangal	Housing for existing HHs living in Kachha Semi Pucca Houses in slum area	81.00
36		Karimnagar	Slum rehabilitation	36.18
DPR stage				
37	Bihar	Patna	Slum Free ABD	123.34
38		Muzaffarpur	In-situ up gradation of slums	45.00
39	Kerala	Kochi	Integrated redevelopment of Slum housing	20.00
40	Maharashtra	Nashik	Project Niwas-Slum development	30.82
41	Nagaland	Kohima	Area Redevelopment strategy - In situ slum upgradation - Slum rehabilitation and rejuvenation of the old houses	92.63
42	Uttar Pradesh	Saharanpur	Development of slum at Matagarh ward no. 22 under ABD area	2.76
43			Development of slum at Kishan Pura (at the bank of PaonDhoi river) ward no. 23 under ABD area	0.63
44			Development of slum at Ramachandrapuram (at the bank ofPaonDhoi river) ward no. 07 under ABDarea	0.37
45			Development of slum at Purana Kamela (near Guru Tegh Bahadur inter college) ward no. 07 under ABDarea	0.37
	Total			3,013.73

(Source: Geospatial Management Information System, as on 21 January 2022)